

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (INSOLVENCY) NO. 204 OF 2019

In the matter of:

P. Vijay Kumar

Appellant

Vs

Priya Trading Company & Ors

Respondent

Mr. S.K. Sahijpal, Ms Raakhi Sahijpal, Ms Manisha Saini, Ms Mihika Gupta, Advocates and Mr. Pariminder Sehgal, CA for appellant.

Mr. Sangram Patnaik, Mr. K.K. Patra, Mr. Jayant Goyal, Advocates for R1 and 2.

Mr. G. Murali, Advocate for R3, RP.

ORDER

24.07.2019- Heard Mr. S.K. Sahijpal, Advocate representing the appellant in part. Hearing remained inconclusive. Post the appeal for further arguments on **31st July, 2019** at **12 O'Clock**.

2. Learned counsel for the parties shall be at liberty to file short written submissions not exceeding three pages.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

bm/nn